

Name of the corporate debtor: Buoyant Technology Constellations Private Limited (CIN : U45201KA2007PTC043436)  
Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024)  
List of Operational Creditors as on 10.12.2025

Amount-Rs																	
Sl. No.	Name of creditor	Details of Amount claimed					Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	
		Received Date	Principal	Interest	Penal Interest & Late fee	Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% voting share in CoC					
OPERATIONAL CREDITOR (GOVT. & STATUTORY DUES)																	
1	The Assistant Commissioner of Central Tax, Hyderabad [Towards GST]	1. Original Claim : 27-09-2024 2. Revised Claim on 28-01-25 3. Additional Claim on 13.02.2025	9,09,39,644	7,66,96,486	1,10,12,715	17,86,48,845	1,21,67,432	Statutory Dues	NA	NA	NO	NA	0	0	16,64,81,413	0	Response from Claimant on queries awaited
2	The Assistant Commissioner of State Tax, Jubilee Hills – II, Commercial Taxes Department, Government of Telangana [Towards Entry Tax]	25-08-2025				9,26,575	9,26,575	Statutory Dues	NA	NA	NO	NA	0	0	0	0	
3	Assistant Commissioner of Income Tax, Circle - 2(1)(1), Bangalore	04-11-2025				46,35,03,249	0	Statutory Dues	NA	NA	NO	NA	0	0	46,35,03,249	0	Response from Claimant on queries awaited
			9,09,39,644	7,66,96,486	1,10,12,715	64,30,78,669	1,30,94,007								62,99,84,662	0	

Note:  
1. IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.